#### STATEMENTS BY MINISTERS

Status of implementation of recommendations contained in the 31<sup>st</sup> Report of the Department-related Parliamentary Standing Committee on Rural Development and Panchayati Raj

मत्स्यपालन, पशुपालन और डेयरी मंत्रालय में राज्य मंत्री; तथा पंचायती राज मंत्रालय में राज्य मंत्री (प्रो. एस.पी. सिंह बघेल)ः महोदय, मैं पंचायती राज मंत्रालय से संबंधित अनुदान मांगों 2023-24 के संबंध में विभाग-संबंधित ग्रामीण विकास और पंचायती राज संबंधी संसदीय स्थायी समिति के 31वें प्रतिवेदन में अंतर्विष्य सिफारिशों के कार्यान्वयन की स्थिति के संबंध में एक वक्तव्य सभा पटल पर रखता हूं।

Status of implementation of recommendations contained in the  $20^{\rm th}$  Report of the Department-related Parliamentary Standing Committee on Consumer Affairs, Food and Public Distribution

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA): Sir, I lay a statement regarding Status of implementation of recommendations contained in the 20<sup>th</sup> Report of the Department-related Parliamentary Standing Committee on Consumer Affairs, Food and Public Distribution on 'Quality Control Cells (QCCs)'.

## ANNOUNCEMENT BY THE CHAIR

MR. CHAIRMAN: Hon. Members, if the House so agrees, the lunch hour may be dispensed with today to continue further Discussion on the Working of the Ministry of New and Renewable Energy Sources at 1 p.m. Do I have the leave of the House? Thank you. I am grateful. ...(Interruptions)... Now, Matters raised with permission. Shri Vikramjit Singh Sahney; Concern over misuse of social media in spreading disharmony in the society. ...(Interruptions)...

श्री प्रमोद तिवारीः सर, ...(व्यवधान)...

MR. CHAIRMAN: I have taken note of it. ...(Interruptions)... You have discussed it with me in the Chamber.

#### MATTERS RAISED WITH PERMISSION

### Concern over misuse of social media in spreading disharmony in the society

SHRI VIKRAMJIT SINGH SAHNEY (Punjab): Mr. Chairman, Sir, first of all, I pay my homage to बहन सुषमा स्वराज जी, जिन्होंने भारतीय राजनीति पर एक अमिट छाप छोड़ी, आज उनकी death anniversary है, हम श्रद्धांजलि पेश करते हैं।

Sir, today, I stand before you with a heavy heart compelled to address a growing menace that threatens the social fabric of our society and disrupts the communal harmony. There is a handful amount of fringe elements who misuse the social media platforms to spread hate on the basis of caste, creed and religion. चेयरमैन सर, सोशल मीडिया पर कोई discipline नहीं है, ईवन आदरणीय प्रधान मंत्री जी के लिए, लीडर ऑफ अपोज़िशन के लिए किसी कम्युनिटी के बारे में, किसी के भी बारे में अनरगल बोलते हैं। किसी की कोई जिम्मेदारी नहीं, कोई रोक-टोक नहीं है। हम अकसर देखते हैं कि सोशल मीडिया पर छोटी-सी घटना है, जैसे किसी खिलाड़ी से कैच छूट गया, उसको 'के' बना दिया। अभी पिछले हफ्ते इंडियन आर्मी के टॉप ऑफिशियल आत्मनिर्भरता पर स्पीच दे रहे थे, उनसे 'के' वर्ड बोला नहीं जा सका, तो इतना दुरुपयोग सोशल मीडिया का हो रहा है।। am also submitting a dossier of 38 pages, laying it on the Table of the House, of various hate accounts which we feel is just spreading hatred quite irresponsibly. सुबह उठिए, तो कोई कुछ लिख रहा है, कोई कुछ लिख रहा है। पहले तो उसमें फेक अकाउंट्स बने हुए हैं। यह मैंने चेक किया Ministry of Electronics and Information Technology and State Policy Department अब कहती है कि ये हेट स्पीच के दायरे में नहीं आते हैं। यह पंजाब में भी बहुत चल रहा है और भी कई जगहों पर चल रहा है। वर्ष 2000 में Information Technology Act एक कानून बना था। वह अब obsolete हो गया, तब सोशल मीडिया नहीं था। हम प्राइवेट मेम्बर बिल भी लेकर आए हैं। मैंने फ्राइडे को सबिमट भी किया है कि इस पर कानून बनना चाहिए।

# (उपसभापति महोदय पीठासीन हुए।)

सर, मुझे उम्मीद है कि सदन में इस पर चर्चा होगी, पर जब तक वह कानून नहीं बनता, तब तक ये हेट स्पीच के लिए हमारी सोसायटी में ज़ीरो टॉलरेंस है और एमओआईटी को सारे अकाउंट्स